

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/00747/2018

DATED THIS THE 16TH DAY OF APRIL, 2019

**HON'BLE DR. K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

Nazir Abdul Rehman Shaik,
S/o Abdul Rehman Shaik,
Aged about 52 years,
Residing at No. 26, 1st Floor, 7th Cross,
Shaik Manzil Bismillah Nagar,
6th Block, Rajajinagar,
Bengaluru-560 029.

...Applicant.

(By Advocate Shri A.R. Holla)

Vs.

1. Union of India,
By Secretary,
Ministry of Information and Broadcasting,
Shastri Bhavan,
New Delhi-110 001.

2. The Chief Executive Officer,
Prasar Bharathi Broadcasting Corporation of India,
Copernicus Marg,
New Delhi-110 001.

3. The Director General,
Prasar Bharathi Broadcasting Corporation of India,
Doordarshan,
Doordarshan Bhavan,
Copernicus Marg,
New Delhi-110 001.

4. The Deputy Director General(E),
Doordarshan Kendra,
Ramanthapur,
Hyderabad-500 013. **...Respondents.**

(By Standing Counsel Shri H.R. Sreedhara for Respondents)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** ...**MEMBER(J)**

Heard both the learned counsel in great detail. It appears to us that since the applicant has already given the reply to the show cause notice, further necessary consequent action can be taken by the respondents. We therefore, grant liberty to do so. If they take up the disciplinary proceedings, let it be completed within the next six months, with the rider that the applicant will cooperate to the fullest extent. Applicant will be allowed to have a defence assistant . We now permit the applicant to re-join duty on 1st of May, 2019.

2. OA disposed of as above. No costs. But it is made clear that it will be with effect from 1st of May, 2019 only.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

vmr

Annexures referred to by the Applicant in OA.747/2018

Annexure A-1: Copies of OM dated 03.09.1986.
Annexure A-2: Copy of the order dated 20.09.1988.
Annexure A-3: Copy of the order dated 20.07.1992.
Annexure A-4: Copy of the order dated 03.04.2000.
Annexure A-5: Copy of the letter forwarding applicant's representation dated 13.08.2002.
Annexure A-6: Copy of the order dated 23.10.2003.
Annexure A-7: Copy of the order dated 30.03.2004.
Annexure A-8: Copy of the order dated 13.04.2004.
Annexure A-9: Copy of the memo dated 24.03.2006.
Annexure A-10: Copy of the memo dated 10.04.2007
Annexure A-11: Copy of the OM dated 20.08.2008.
Annexure A-12: Copy of the letter dated 21.05.2009.
Annexure A-13: Copy of the letter dated 07.07.2009.
Annexure A-14: Copy of applicant's representation dated 22.02.2010.
Annexure A-15: Copy of the memo dated 28.05.2010.
Annexure A-16: Copy of applicant's representation dated 05.06.2010.
Annexure A-17: Copy of the letter dated 27.03.2017.
Annexure A-18: Copy of the show-cause notice dated 26.12.2017.
Annexure A-19: Copy of applicant's representation dated 08.01.2018.

Annexures referred to in the Reply

Annexure R-1: Copy of the show-cause notice dated 2.11.2017.

Annexures referred to in the MA

Annexure MA-1: Copy of the letter dated 19.11.2018.

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